

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1161/(MAH)/2017
MA No. 90/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Jitendra Palande

V/s.

Parte Casters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

MA 90/2018 in CP 1161/I&BP/NCLT/MB/MAH/2017

MA 90/2018 allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)